

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 360 OF 2017 &  
IA NO. 786 OF 2018**

**Dated: 12<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mr. Rama Shanker Awasthi ... Appellant(s)  
Vs.  
Bajaj Energy Private Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Mr. Pulkit Agrwal

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Sanjeev Kr. Singh  
Ms. Aparajita Upadhyay  
Mr. Mayank Bughani  
Mr. Brijmohan  
Mr. Upendra Prasad for R-1  
  
Mr. S. Vallinayagam  
Mr. S. Amali  
Mr. Manish Garh for R-2  
  
Mr. C. K. Rai  
Mr. Sachin Dubey for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **09.04.2019**.

**(S. D. Dubey)  
Technical Member**  
*js/pk*

**(Justice Manjula Chellur)  
Chairperson**